

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES
RAJYA SABHA
QUESTION NO 18.11.2010
ANSWERED ON
IRRIGATION PROJECTS IN JHARKHAND .

1076

SHRI S.S. AHLUWALIA

Will the Minister of WATER RESOURCES be pleased to state :-

- (a) the details of irrigation projects undertaken for implementation in Jharkhand State since 2004-05 indicating capacity, cost including cost over-run, if any, and commencement date of each;
- (b) the details of irrigation projects completed, if any out of them upto 30th September, 2010;
- (c) whether any review of the existing irrigation projects in Jharkhand, including status of those under implementation, vis-a-vis demands of farmers in various districts of the State have been undertaken during the last five years;
- (d) if so, the findings thereof; and
- (e) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES

(SHRI VINCENT H. PALA)

(a)The details of major/medium scheme under taken for implementation since 2004-05 are as follows:-
Major Project :NIL Medium project:

Sl. No.	Name of project (medium)	Capacity/ultimate irrigation potential (Hectare)	Cost/ cost overrun	Year of Start
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1.	Kanti	5286	113.16 cr/Nil	2008
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2.	Raisa Res. Scheme	3145	81.11 cr/Nil	2010
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3.	Suali	3420	88.57 cr/Nil	2009
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NoteWork already tendered but work yet to start due to public agitation

The Details of Minor irrigation projects undertaken for implementation in Jharkhand other than those taken up under the Accelerated Irrigation Benefits Programme(AIBP) since 2004-05 is being collected. The details of 117 surface minor irrigation schemes taken up under Accelerated Irrigation Benefits Programme since 2004-05 and is provided Central Assistance are given at Annexure.

(b)No project has been completed up to 30th September, 2010.

(c)Irrigation being a State subject, the projects are planned, funded and executed by the State Government as per their own requirements and priority of works. Therefore the review of the existing irrigation projects vis-à-vis demands of farmers comes under the purview of the State Government.

(d)& (e) Do not arise Sir.